

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3058
ANSWERED ON 20.03.2023**

JNV in all Districts of the Country

†3058. SHRI DEVJI M. PATEL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is considering to establish Jawahar Navodaya Vidyalayas in all the districts of the country;
- (b) if so, the time by which this target is likely to be achieved along with the details thereof;
- (c) whether the Government is considering to open schools in rural areas on priority basis;
- (d) whether the Government is considering to open additional Jawahar Navodaya Vidyalaya in Jalore district keeping in view the problems faced by students and special conditions of the district which is a large district in terms of population and area and that the present Navodaya Vidyalaya is located about 75 Kms. away from the district center; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (e) The Navodaya Vidyalaya Scheme envisages opening of one Jawahar Navodaya Vidyalaya (JNV) in each rural district of the country to provide good quality modern education including a strong component of culture, inculcation of values, awareness of the environment, adventure activities and physical education to the talented children predominantly from the rural areas without regard to their family's socio-economic condition. There is no provision for JNVs in districts with 100% population in urban area. All the districts (as on 31st May, 2014) of the States/UTs, which have accepted the scheme have been covered, other than 6 urban districts. A JNV has already been functioning in Jalore district of Rajasthan (since 1988).

Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available

requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya, till the permanent building is constructed. Sanction and opening of new JNV depends on approval by the competent authority.
